

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-187-2020**

Sunil Garg ... Petitioner

Versus

State of Goa & Ors. ... Respondents

Shri Jatin Sehgal with Shri Ryan Menezes, Ms. Devna Soni, Ms. Gina Almeida, Shri Ashish Garg and Shri Shivashish Dwivedi, Advocates for the Petitioner.

Shri G. Agni, Advocate for the Respondent No.1.

Shri Deep Shirodkar, Additional Government Advocate for the Respondent No.2.

Shri S.D. Padiyar, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 24 November 2020****P.C. :**

The learned counsel for the first respondent seeks time to file reply.

2. Post the matter on 15.12.2020.
3. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH